

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 38(ND)2016
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2016**

NAME OF THE COMPANY: Smt. Rajni Gupta & Ors. Vs. M/s Sunair Hotels Pvt. Ltd. & Ors.

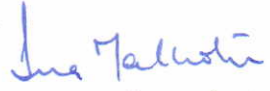
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Aditya Vikram Singh	}	NDMC (Respondent)	<u>Singh</u>
2.	Sohil Yadav			

ORDER

Cases have been received on transfer from Court No.I.

2. Re-notify CPs 38(ND) 2016 & 35(ND) 2010 on 29.11.2016 & 30.11.2016 for final disposal.


(Ina Malhotra)
Member Judicial